

the whole question through persuasion and through discussion and not through such measures which may perhaps further deteriorate the whole situation and disintegrate the country.

SHRI NAGESHWAR PRASAD SHAHI: Sir, on a point of order.

MR. CHAIRMAN: No point of order now. This is Question Hour.

SHRI NAGESHWAR PRASAD SHAHI: I am addressing it to you.

आपसे कहना चाहता हूँ श्रीमन्, आपसे। श्रीमन्, मैं कहना चाहता हूँ कि कोअपरेटिव में जो इतना गबन हो रहा है उनमें राज्यों के कोअपरेटिव मिनिस्टर्स भी शामिल हैं और जिम्मेदार हैं। तो मैं मंत्री महोदय से पूछना चाहता हूँ कि क्या वे इस बात को जांच करेंगे कि 1952 से लेकर आज तक कितने राज्यों में कोअपरेटिव मिनिस्टर्स ने गबन किये हैं और गबन कर रहे हैं।

SHRI JAHARLAL BANERJEE: Sir, I want to say... (*Interruptions*)

MR. CHAIRMAN: You may resume then.

श्री नगेश्वर प्रसाद शाही : श्रीमन्, कोअपरेटिव मिनिस्टर्स और सभी कोअपरेटिव मिनिस्टर्स

(*Interruptions*) I know from my personal knowledge that many such Co-operation Ministers have indulged in embezzlement and have aided in embezzlement. Will the Minister institute an inquiry into this?

MR. CHAIRMAN: You need not reply. The Question is over. (*Interruptions*) You hear me. Are you not hearing me? The point is that I said "Question is over", whether it was right or wrong, and after that we do not allow any supplementary. Therefore, the next item will be. Papers to be Laid on the Table.

6. [*Transferred to the 22nd December, 1977.*]

WRITTEN ANSWERS TO QUESTIONS

Direction to the public sector undertakings on negotiations with the employees regarding service conditions

†*728. SHRI SANAT KUMAR RAHA:
SHRI JAGAN NATH BHARDWAJ:
SHRI S. W. DHABE:
SHRI INDRADEEP SINHA:
SHRI S. KUMARAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have recently directed the managements of all public sector undertakings not to negotiate with their employees on their service conditions; and

(b) if so, what are the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) No, Sir. Having regard to the serious distortions that have crept into the structure of emoluments of employees in public and private sector, Government have set up a Study Group on Wages, Incomes & Prices. Government have decided that till a policy on incomes and wages is formulated on the basis of recommendations of the Study Group, no wage agreement should be finalised by any public sector enterprise without getting the specific approval of Government.

Tourist permits for Andaman and Nicobar Islands

*729. SHRIMATI AZIZA IMAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that tourists have to suffer considerable inconvenience in getting permission to visit certain areas in the Andaman and Nicobar Islands; and

†Previously Starred Question 668 transferred from the 16th December, 1977.

(b) if so, whether Government propose to streamline the procedure for the issue of such permits to tourists?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir.

(b) Does not arise.

बम्बई-हैदराबाद विमान सेवा को औरंगाबाद से होकर चलाया जाना

*730. श्री आर० डी० जगताप आवरगांवकर : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को बम्बई-हैदराबाद विमान सेवा को औरंगाबाद से होकर चलाये जाने का कोई प्रस्ताव प्राप्त हुआ है ;

(ख) क्या सरकार पर्यटकों की सुविधा के लिए औरंगाबाद के लिए और अधिक विमान उड़ानों की व्यवस्था करने का विचार रखती है ; और

(ग) यदि हाँ, तो उसका ब्यौरा क्या है ?

†[Re-routing of the Bombay-Hyderabad flight via Aurangabad

*730. SHRI R. D. JAGTAP AVERGOANKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any proposal for operating the Bombay-Hyderabad flight via Aurangabad;

(b) whether Government propose to provide more air flights to Aurangabad for the convenience of tourists; and

(c) if so, what are the details thereof?]

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) पश्चिमी क्षेत्र की क्षेत्रीय पर्यटन मिति की 18 जनवरी 1976 को औरंगाबाद में हुई बैठक में एक बम्बई/औरंगाबाद/हैदराबाद सेवा की मांग की गयी थी ।

(ख) जी, नहीं । बाईंग 737 विमान द्वारा फिलहाल उपलब्ध करायी जा रही क्षमता बम्बई/औरंगाबाद की आवश्यकताओं को पूरा करने के लिये पर्याप्त है तथा हैदराबाद औरंगाबाद के बीच यातायात की मांग काफी नहीं है ।

(ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) A request for a Bombay/Aurangabad/Hyderabad service was made in the Regional Tourist Committee meeting of the Western Region held at Aurangabad on 18th January, 1976.

(b) No, Sir. The capacity presently provided with a Boeing-737 aircraft is adequate to meet the Bombay/Aurangabad demand and there is not enough demand between Hyderabad/Aurangabad.

(c) Does not arise.]

Canalisation of tea through auction sales

*731. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRIMATI LEELA DAMODARA MENON: SHRI NRIPATI RANJAN CHOUDHURY: SHRIMATI AMBIKA SONI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that the 'gentleman's agreement' between the